

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 299 of 2015 &
IA No. 479 of 2015**

Dated: 31st March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jharkhand Urja Sancharan Nigam Ltd. & Ors. Appellant (s)
Versus
M/s Kohinoor Power Pvt. Ltd. & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Ajit Kumar
Mr. Himanshu Shekhar
Mr. Navin Kumar
Mr. Aabhas Parimal

Counsel for the Respondent(s) : Mr. Devashish Bharuka
Mr. Vaibhav Niti for R.1

Mr. Farrukh Rasheed for R.2

ORDER

Learned counsel for the State Commission states that the State Commission does not want to file any reply.

List the matter on **26.04.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**